

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 207 of 2017 & IA No. 791 of 2017**

**Dated: 15<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of :**

**Sri Murrali M. Baaladev ...Appellant(s)**

**Vs.**

**The Karnataka Renewable Energy Development Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Ujjal Banerjee

Counsel for the Respondent(s) : Mr. G.S. Kannur  
Mr. Nithin Saravanan for R-1 & R-2

**ORDER**

Learned counsel for Respondent Nos. 1 & 2 seeks a week's more time to file reply. He may take steps to file the same on or before 23.11.2017 after serving copy on the other side. Rejoinder may be filed within four weeks thereafter.

List the matter on **01.02.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/ss